

Medical education under NCHER

197. SHRI A. ELAVARASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the State Governments have requested the Central Government to bring Medical Education within the ambit of the proposed National Commission for Higher Education and Research (NCHER);

(b) if so, the details thereof; and

(c) the response of the Central Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The Central Government has constituted a Task Force on 7th September 2009 in order to aid and assist the Government in drafting the National Commission for Higher Education and Research (NCHER) Bill. The Task Force visited several States during the process of consultations. At certain forums, the participants expressed the need to take the medical education under the ambit of the proposed NCHER.

The Task Force is still in the process of finalizing the Bill. The Government can take a decision in this regard only after the final Bill is submitted by the Task Force.

Promotion of health care industry

198. SHRIMATI VIPLOVE THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to promote health care industry in the country;

(b) if so, the details thereof;

(c) the number of industrial units set up in the hilly States particularly in Himachal Pradesh during the last three years;

(d) whether health care industry has contributed in the economic development of the country; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) It has been the overall emphasis of the successive Governments to promote Industrial development of the country including promotion of health care Industry, for overall economic